

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER :  
PETITION NUMBER : IBA/1363/2019  
NAME OF THE PETITIONER(S) : AUTOCOP (INDIA) PVT LTD  
NAME OF THE RESPONDENT(S) : SAVANT AUTOMATION INDIA LTD  
UNDER SECTION : 9 RULE 6 OF IBC, 2016**

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(5)

[IBA/1363/2019]

**ORDER**

There is no representation for the Applicant. Ld. Counsel Mr. K.M. Anand for the Respondent is present.

When the matter was called on 19.10.2020 also, there was no representation for the Applicant. Today the matter was called, but there is no representation for the Applicant.

Hence, this IBA/1363/2019 stands **dismissed for non-prosecution.**

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)